

only anxious to stop travel on forged passports and the introduction of Clearance Certificates was a step in that direction. This was introduced in November, 1959, when travel on forged passports by illiterate and semi-literate persons was rampant. The instructions issued were that illiterate and semi-literate persons should apply for Clearance Certificates to the Regional Passport Offices 15 days before their departure for the United Kingdom and other West European countries in order that the checkpoints may verify the genuineness of their passports. The airport officials carried out the instructions correctly all along and there was no misinterpretation of the instructions on the part of anyone. In the recent instance in which two persons holding valid passports were not allowed to travel, unfortunately the travellers did not have the Clearance Certificates issued by the Regional Passport Officer to show the genuineness of the passports.

The situation has however been reviewed thereafter and the instructions referred to above have since been withdrawn as forgeries in passports have been practically checked by the various other steps taken.

#### Pandara Road Flats

1955. { Shri M. B. Thakore:  
Shrimati Ila Palchoudhuri:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the Residents' Association of Pandara Road 'E' Type Flats submitted a memorandum recently for provision of amenities for the welfare of the residents of the colony;

(b) if so, what are the amenities asked for; and

(c) what action has been taken to provide the same?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Yes.

(b) and (c). A statement is laid on the Table. [See Appendix III, annexure No. 63].

#### चाय के बाग

१९५६. श्री पद्म देव : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिमालय प्रदेश में चाय के उद्योग को प्रोत्साहन देने के लिये सरकार वहाँ चाय को तैयार करने (प्रोसेसिंग) की किसी योजना को चालू करने का विचार कर रही है;

(ख) यदि हाँ, तो उमकी रूपरेखा; और

(ग) यदि नहीं, तो इसके क्या कारण हैं?

वाणिज्य मंत्री (श्री कानूनगो) : (क) से (ग) मण्डी में चाय बागानों के छोटे उत्पादकों की हरी चाय का प्रोसेसिंग करने के लिये एक केन्द्रीय कारखाना खोलना न तां व्यावहारिक ही समझा गया है और न लाभप्रद ही। इसका कारण यह है कि उनके बगीचे छोटे छोटे हैं और बहुत बड़े क्षेत्र में बिखरे हुए हैं, इस कारण कारखाने के लिये पर्याप्त परिमाण में चाय का सम्भरण करना सुनिश्चित नहीं हो सकता।

#### Import of Tea Brick

1957. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the import of tea brick into India has increased between 1958 and 1959 by more than a hundred per cent; and

(b) if so, the reasons therefor?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

#### Labour Welfare Committee

1958. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Tea Board has set up a Labour Welfare Committee; and

(b) if so, the objectives of this committee?

**The Minister of Commerce (Shri Kanungo):** (a) Yes, Sir.

(b) The functions of this Committee are:

- (i) to formulate an over-all programme of labour welfare in terms of Section 30(1) of the Tea Act, 1953, ensuring that the funds available are utilised for urgent needs not covered by the statutory obligation of tea garden owners;
- (ii) to examine and recommend labour welfare schemes to the Executive Committee and/or Tea Board to consider specifically whether the schemes would create enthusiasm and incentive among workers;
- (iii) to frame guiding principles for the grant of financial assistance like educational stipends, grants to hospitals and schools, grants for encouraging sports, scouting;
- (iv) to frame guiding principles for any other welfare activity of the Board; and
- (v) to ensure that funds sanctioned for particular Labour Welfare Schemes are properly utilised.

**MOTION FOR ADJOURNMENT AND CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE  
12 hrs.**

**DISMISSAL OF NEPALESE CABINET BY THE KING OF NEPAL**

**Mr. Speaker:** I have received notice of an adjournment motion by Shri Indrajit Gupta and a call attention notice by Shri Braj Baj Singh, regarding the dismissal of the Nepalese Cabinet by the King of Nepal and the repercussions of it in India, Nepal being our next door neighbour. Incidental-

ly, it is said, General Thimayya happened to be in Kathmandu when the suspension of constitutional government in the neighbouring State of Nepal happened.

I would not have brought it up except for the reason that it is a neighbouring State and whatever happens there—any kind of coup and others, if they should be there—might have repercussions here because it is on our borders particularly where we have got some trouble with China. I would like to know what the hon. Minister has to say about it.

**Shri Indrajit Gupta (Calcutta-South West):** Sir, may I just put a question? I would like to know whether our Government has been taken completely by surprise by this development or whether they had any previous communication or report through our Embassy at Kathmandu that some such political crisis was developing. May I also know whether it is a fact that just at this moment our Ambassador instead of being at Kathmandu is away on a shikar party somewhere?

**Shri Jaipal Singh (Ranchi West-Reserved-Sch. Tribes):** Sir, may I just submit one thing. I am rather surprised to see that you have admitted it, but with due respect to you, Sir, I venture to point out that this matter can not be discussed in the shape of an adjournment motion.

**Mr. Speaker:** I have not given my consent. Why is the hon. Member in a hurry? Just before giving my consent I wanted to know the facts. Sometimes I dispose of adjournment motions in my chamber itself and sometimes I reject them here without asking the hon. Members concerned to give any further explanation. So far as this matter is concerned, it concerns a State which is just on our borders, and on the other side of that border we have got a big country which has encroached upon 12,000